

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1957/2017

Thursday, this the 20th day of July 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Sabita Thakur w/o late Mr. Jaswant Singh
Aged 63 years
r/o 5174, Shyam Lal Building, Basant Road
Paharganj, New Delhi – 110 055
Group C

..Applicant

(Mr. Anil Singal, Advocate for Mr. Sandeep Gupta, Advocate)

Versus

1. Mahanagar Telephone Nigam Limited
Through General Manager (TR), K L
Bhawan New Delhi – 110 050
2. The Chairman through
Ministry of Communication & IT
Department of Telecommunication
Office of the Pr. CCA, DoT Building
Prasad Nagar, New Delhi – 110 005

..Respondents

O R D E R (ORAL)

Mr. Anil Singal, appearing as proxy counsel for Mr. Sandeep Gupta, learned counsel for applicant, submits that there has been some developments recently, in view of which, under instructions, he would like to withdraw this O.A. and prays for liberty to file fresh one at an appropriate time. Prayer is allowed.

2. O.A. is dismissed as withdrawn with liberty as prayed for.

**(K.N. Shrivastava)
Member (A)**

July 20, 2017

/sunil/